

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

1. IA 1973/2024 In C.P. (IB)/292(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024**

NAME OF THE PARTIES: - JITENDRA PALANDE
IN THE MATTER OF
Rajendra Bandal
V/s
Forever Entertainment Pvt Ltd

Section: 60(5), 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.1973/2024: - Adv. Pawan Kulkarn, Adv. Ativ Patel appeared for the Liquidator. This IA has been filed by the Liquidator to take on record the 12th Progress Report dated 12.04.2023 for the quarter ending 31.03.2024. The said report is taken on record. No order is called for. Accordingly, **IA.No.1973/ 2024 is allowed and disposed of.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)